[The Deputy Chairman]

Let me find out what he wants to say. (*Interruptions*). If six or seven persons speak at the same time, I can't even hear.

अहलुवालिया जी, अब तो आप आगे आ गए, सामने आ गए, आपको अब मैं कैसे भूल सकती हूं।

RE. ALLEGED LEAKAGE OF DRAFT EIGHTH FIVE YEAR PLAN DOCUMENT TO WORLD BANK AND IMF OFFICIALS

SHRI YASHWANT SINHA (Bihar): Madam Deputy Chairman, the issue which I want to raise before this House is a matter, I think, of great concern for the functioning of the democracy of this country, for the functioning of the Parliament. Madam, today, the *Indian Express* has carried a report stating that the draft of the Eighth Five Year Plan of this country has been shared with the World Bank without this draft being shared with the Parliament of this country. The World Bank has now sent its comments to the Government of India on the draft Plan. From the comments which have been received, it appears that the World Bank has severely criticised the draft which has been prepared by the Planning Commission and which has been approved by the Council of Ministers of the Cabinet. Madam, I would like to draw your attention to one portion of this report in regard to the Industrial Policy:

> "......the World Bank has accused the Plan document of a continued allegiance to 'past policy shibboleths' by encouraging regional dispersal of industries through growth centres in backward areas and encouraging R&D for assimilation, adaption and improvement of imported technology..."

उपसभापति : जरा संक्षेप में बोल दीजिये।

SHRI YASHWANT SINHA: Now the Point is, these are all cherished goals of our economic policy. Nobody in this House can deny that these are the cherished goals. I am sure the Members sitting on that side will also agree that these are the cherished goals which are being described by the World Bank as 'past policy shibboleths'. Are we here in this Parliament to bear this insult from that organisation- What has the Government of India come to? Have we really got into the state of a banana republic? Everyone in the world knows that this country has enough experts as far as Planning is concerned. Our Planning experts go abroad to advise other countries about how they should formulate their plans. This is what we are reduced to today, that the World Bank will tell us what our policy directives should be, what our policy priorities should be. I want the Government to respond here and now as to what exactly is the state of affairs in this regard. And if it is true, then I am not mincing my words. I will say that this is a complete surrender of our sovereignty, of all our initiatives as an independent nation.

THE DEPUTY CHAIRMAN: Mr. Subramanian Swamy.

SHRI INDER KUMAR GUJRAL (Bihar): Madam, in this context, some of us have already tabled a notice. I strongly support what Mr. Yashwant Sinha has said. It is high time we took notice of it. (*Interruptions*).

SHRI DIPEN GHOSH (West Bengal): They have got their own World Bank and IMF officials... (*Interruptions*)...experts in North Block. The World Bank and the IMF are given access to all documents which are yet to be shared with the Parliament. (*Interruptions*).

THE DEPUTY CHAIRMAN: We are not having any discussion on it.

If you want to raise this matter... Don't make it a discussion (*Interruptions*). We cannot take it as a discussion.

SHRI YASHWANT SINHA: Will the Leader of the House react to that? (*Interruptions*).

SHRI GURUDAS DAS GUPTA (West Bengal): It is a question of national interest.

SHRI DIPEN GHOSH: The World Bank and the IMF... (*Interruptions*).

SHRI GURUDAS DAS GUPTA: We have reports also that our Budget has been prepared by the World Bank experts. This time also we have been given to understand... (*Interruptions*)...

THE DEPUTY CHAIRMAN: Mr. Gurudas Das Gupta, I have identified Mr. Jagesh Desai.

SHRI JAGESH DESAI (Maharashtra): Madam, if this report is correct, then I think this is very serious. If our Plan document is... (*Interruptions*). It is very unfortunate. The priorities are to be decided by this country, nobody else. I am very happy that our Government has not succumbed to the pressure of the World Bank in regard to cutting the fertilizer subsidy. At the same time our Planning has to be prepared in accordance with the national interest, not at the behest of anybody. Nobody has any power to dictate to this country that we should change the priorities. If this is correct, then the Government must take the House into confidence in this matter.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Madam, the World Bank report... (*Interruptions*)...

SHRI GURUDAS DAS GUPTA: Madam, just one minute.. (*Interruptions*)...

SHRI SUBRAMANIAN SWAMY: Madam, whenever I get up he wants to speak. I don't know why... (*Interruptions*)...

THE DEPUTY CHAIRMAN: Please, let us be properly directed... (*Interruptions*)...Please, I must inform the Members that this is not listed in the agenda but, because it is agitating the minds of the Members, I am allowing each, one-one minute... (*Interruptions*)...

SHRI DIPEN GHOSH: Madam, you are chairing the Rajya Sabha and it is the privilege of the House... (*Interruptions*)...

THE DEPUTY CHAIRMAN: That is the reason why I am allowing.... (*Interruptions*)...Mr. Dipen Ghosh, don't get angry, I allowed you already... (*Interruptions*) . . . Please ... (*Interruptions*)...

श्री शांति त्यागी (उत्तर प्रदेश): मैडम, मैं आपका ध्यान... (**व्यवधान**)

उपसभापति : मैं बुलवाती हूं आपको (**व्यवधान**) शांति जी आप बैठिए शांति से मैं बुलवाती हूं।

SHRI SUBRAMANIAN SWAMY: The World Bank report was actually circulated in Paris recently when the Aid India Consortium meeting took place. Since I have had the opportunity to read the World Bank report I can tell you that more serious than what appeared in the *Indian Express* is the fact that Government seems to have committed to the World Bank that: (a) there will be a cut-back on capital expenditure by the Government and (b) there will be a cut-back on Government employment and (c) that there will be no further increase in the waye of the Government sector. This is contained in the report. If you would like me to place it on the Table, I would be happy to do it tomorrow... (*Inter-*
(*Interruptions*)...

उपसभापति : त्यागी जी कभी शोर नहीं करते हैं। कल भी उन्होंने मेरा कहना माना था। उन्हें बोलने दीजिए।

श्री शांति त्यागी : मैडम, वर्ल्ड बैंक को भारतीय प्लानिंग के बारे में कोई अधिकार नहीं है। इंडियन एक्सप्रेस में जो खबर छपी है, मैं उसको सही मानता हूं। गवर्नमेंट को साफ तौर से इस हाऊस में

[उप सभापति]

बताना चाहिए कि वह वर्ल्ड बैंक को वार्न करेगी और यह कहेगी कि आपको कोई राईट भारत के बारे में डिक्टेट करने का नहीं है। कर्ज लिया है मगर हम उनके गुलाम नहीं हैं।

THE DEPUTY CHAIRMAN: Let us go to the special mentions...
MATHEWS 14 548RS 30—X

SHRI DIPEN GHOSH: Madam, what is the reaction of the Leader of the House... (*Interruptions*) ...

THE DEPUTY CHAIRMAN: The Finance Minister is not here... (*Interruptions*) ...

SHRI SUKOMAL SEN (West Bengal): He cannot sell away the country... (*Interruptions*) ...

SHRI DIPEN GHOSH: We want the Leader of the House to react... (*Interruptions*) ...

SHRI GURUDAS DAS GUPTA: Madam, my point is, India had been under pressure. Taking advantage of our financial problems and stringency and because we had been looking for foreign aid, there has been unusual pressure from outside to make a change in the policy and even with regard to the framing of the Budget. I am giving to understand that we have given assurances to the World Bank that the fiscal deficit would be kept at a minimum level. Therefore, Government is not releasing funds to a number of leading national public sector units as a result of which these units are collapsing. Madam, all this is... (*Interruptions*) ...

THE DEPUTY CHAIRMAN: बस आपने कह दिया, अब आप पूरा भाषण न करें। This is my difficulty. You take the opportunity to speak for a long time. This is my difficulty... (*Interruptions*)...

SHRI GURUDAS DAS GUPTA: Madam, this is distressing and insulting to all Indians, whether this side or that side. We must stand as a united nation to fight this pressure and blackmail to change our economic policies... (*Interruptions*) ...

THE DEPUTY CHAIRMAN: Now, let me allow Mr. Yadav... (*Interruptions*) ...

PROF. SAURIN BHATTACHARYA (West Bengal): Let the Leader of the House say that a statement will be made... (*Interruptions*) ...

उपसभापति : यादव जी, आप कुछ फरमा रहे हैं... (व्यवधान)

श्री राम गोपाल यादव (उत्तर प्रदेश): महोदया, उत्तर प्रदेश समाजवादी जनता पार्टी के महासचिव श्री चिंता राम राजभर की हत्या वहां के एम०एल०ए० और बजरंग दल के लोगों ने कर दी है... (व्यवधान) मैडम, एम० एल०ए० नामजद है उसमें और वहां के बजरंग दल के लोग हैं और इस तरह से 50 समाजवादी जनता पार्टी के लोगों की अभी तक हत्या की जा चुकी है जिसमें... (व्यवधान)

THE DEPUTY CHAIRMAN: What is going on is not listed in the agenda and I cannot allow everybody to speak... (*Interruptions*) ...

SHRI GURUDAS DAS GUPTA: Madam, we appeal to the Leader of the House... (*Interruptions*) ...

THE DEPUTY CHAIRMAN: How can the Leader of the House react to everything?... (*Interruptions*) ...

SHRI SUKOMAL SEN: He should make a statement... (*Interruptions*) ...

THE DEPUTY CHAIRMAN: Just a minute... (*Interruptions*) ... He was Finance Minister. But I should remind the Members that he is now Home Minister. You don't expect him as *Leader of the House* to take all the responsibility of the Government. No... (*Interruptions*) ...

I will find out... (*Interruptions*) The Leader of the House has sensed the agitated minds and sentiments of the Members across the House and I am sure that he is going to speak to his colleagues and whatever they decide between themselves...(*Interruptions*)

SHRI SUBRAMANIAN SWAMY: They should Table the report... (Interruptions).

SHRI YASHWANT SINHA: Let the Leader of the House respond.

THE LEADER OF THE HOUSE (SHRI S. B. CHAVAN): I will convey the sentiments of the hon. Members to the hon. Finance Minister.

SHRI SUBRAMANIAN SWAMY: And Table the report also.... (*Interruptions*)...

श्री मोहम्मद अफजल उर्फ मीम अफजल : मैडम, मैं आपकी तवज्जह दिलाना चाहता हूं कि गृह मंत्री ने इस हाऊस में बाकायदा बयान दिया, अयोध्या के मसले पर गृह मंत्री का यह वायदा है कि कोर्ट वर्डिक्ट आने के बाद सेंट्रल गवर्नमेंट उसके मुताबिक कार्यवाही करेगी ... (**व्यवधान**)

†شری محمد افضل عرف م۔ افضل: میڈم میں آپکی توجہ دلانا چاہتا ہوں کہ گرہ منتری نے اس ہاؤس میں باقاعدہ بیان دیا۔ ایودھیا کے مسئلے پر گرہ منتری کا یہ وعدہ ہے کہ کورٹ ورڈکٹ آنے کے بعد سینٹرل گورنمنٹ اس کے مطابق کاروائی کرے گی ... مداخلت

उपसभापति : प्रो० राम गोपाल जी, आप कुछ कह रहे थे?...

श्री राम गोपाल यादव : महोदया, मनुष्य की जिन्दगी से ज्यादा इंपोर्टेंट कोई चीज नहीं है। हमारे संविधान के अनुच्छेद 21 में स्पष्ट रूप से यह व्यवस्था है कि किसी भी व्यक्ति का जीवन विधि द्वारा स्थापित प्रक्रिया के बगैर नहीं छीना जा सकता है। लेकिन उत्तर प्रदेश में हत्याएं हो रही हैं।... (**व्यवधान**) इससे ज्यादा अफसोस की बात नहीं हो सकती कि फैजाबाद में उत्तर प्रदेश के समाजवादी जनता पार्टी के महासचिव की हत्या कर दी गई है। बजरंग दल और भारतीय जनता पार्टी और विश्व हिन्दू परिषद के लोग यह कर रहे हैं। मैं सदन के माध्यम से आपके द्वारा केन्द्रीय सरकार से कहना चाहता हूं कि वह डाइरेक्शन दे उत्तर प्रदेश सरकार को कि ऐसे लोगों के खिलाफ तत्काल कार्यवाही की जाए और अत्याचारों को रोका जाए।

श्री ईश दत्त यादव (उत्तर प्रदेश) : उपसभापति महोदया, जो कुछ प्रो० राम गोपाल यादव जी ने कहा मैं उससे अपने आपको संबद्ध करता हूं। उत्तर प्रदेश में भारतीय जनता पार्टी की सरकार की तरफ से एस०जे०पी० के पचासों कार्यकर्ताओं की हत्या कराई जा चुकी है। एक हजार से ज्यादा लोग जेलों में डाल दिए गए हैं। इसलिए मैं केंद्र सरकार से अनुरोध करूंगा कि वह इस मामले में हस्तक्षेप करे।...

श्री संघ प्रिय गौतम (उत्तर प्रदेश) : ये बिलकुल झूठ आरोप लगा रहे हैं... (**व्यवधान**)

उपसभापति : जरा बैठिए, यादव जी बैठ जाइए। गौतम जी, आपको गुस्सा आ गया। कल या परसों पंजाब में बी०जे०पी० के, आपके वर्कर थे उनको पंजाब में गोली मारी, उसके ऊपर आपका दिल दुखा था, वह मसला हमने यहां उठाने दिया... (**व्यवधान**)

श्री संघप्रिय गौतम : किसने गोली मारी ?...

उपसभापति : किसने गोली मारी, वह बात नहीं है। आपने कहा गोली मारी

†Transliteration in Arabic script

[उपसभापति]

अब यह सरकार का काम है कि वह पता लगाए। स्थानीय सरकार का काम है कि वह पता लगाए। किसने मारी है गोली, या खुद मर गए हैं, क्या हुआ आप काहे को जिम्मेदारी आपने सिर ले रहे हैं?

SHRI SUBRAMANIAN SWAMY: There should be an immediate enquiry by the Home Minister. Dismiss the Uttar Pradesh Government. There is no other solution..(Iterruptions)

श्री ईश दत्त यादव: वहां रोज हत्याएं हो रही है, भारतीय जनता पार्टी की सरकार हमारे कार्यकर्ताओं की रोज हत्याएं कर रहे हैं। हमारी मांग है कि केन्द्र सरकार इसमें हस्तक्षेप करे ... **(व्यवधान)**

श्री सुरेन्द्रजीत सिंह आहलूवालिया (बिहार): महोदया, राम जन्म भूमि और बाबरी मसजिद का मसला सारे देश के लोगों के जीवन पर एक प्रश्न-चिन्ह लगा हुआ है ... **(व्यवधान)**

श्री मोहम्मद अफजल उर्फ मीम अफजल: मैडम, आपने मुझे बोलने की इजाजत दी है, ये हाइजैक कर रहे हैं ... **(व्यवधान)**

شری محمد افضل عرف م۔ افضل: میڈم آپ نے مجھے بولنے کی اجازت دی ہے یہ ہائی جیک کر رہے ہیں...

उपसभापति: एक मिनट बोलने दीजिए; ... **(व्यवधान)**

श्री सुरेन्द्रजीत सिंह अहलुवालिया: इन्होंने जो निर्माण कार्य किया है उस पर आदेश दिया है ... **(व्यवधान)** साफ-साफ बजरंगदल वाले, विश्व हिन्दू परिषद वाले और भाजपा के नेता जगह-जगह अपना बयान दे कर कह रहे हैं कि वह न्यायालय का निर्णय नहीं मानेंगे क्योंकि उन्हें मैनडेट मिला हुआ है। ... **(व्यवधान)**

†[ ]Transliteration in Arabic script.

उपसभापति: अहलुवालिया जी आप बैठ जाइये। **(व्यवधान)**

श्री सुरेन्द्रजीत सिंह आहलूवालिया: मैं यह जानना चाहता हूं कि क्या भाजपा के नेता न्यायालय के निर्णय को शिरोधार्य करेंगे या नहीं? यह अपना स्टेंड क्लीयर करें। क्योंकि यह बहाना बना रहे हैं कि हमें पब्लिक का मैनडेट मिला हुआ है मन्दिर बनाने के लिए **(व्यवधान)** मैं भारत के गृह मंत्री से मांग करता हूं कि गृह मंत्री महोदय सदन को बतायें ... **(व्यवधान)**

उपसभापति: इनका व्यवस्था का प्रश्न है। इनको बोलने दीजिए **(व्यवधान)** अहलुवालिया जी आप बैठिए **(व्यवधान)**

श्री सुरेन्द्रजीत सिंह आहलूवालिया: हाई कोर्ट ने स्टे आर्डर दे दिया है मैं जानना चाहता हूं वह इम्पलीमेंट कर रहे हैं या नहीं? (व्यवधान)

उपसभापति: इनको व्यवस्था का प्रश्न उठाने दीजिए। **(व्यवधान)**

श्री मोहम्मद अफजल उर्फ मीम अफजल: मुझे आपने इजाजत दी है। मैं इतनी देर से खड़ा हुआ हूं मुझे बोलने नहीं दिया जा रहा है। **(व्यवधान)**

شری محمد افضل عرف م۔ افضل: مجھے آپ نے اجازت دی ہیں اتنی دیر سے کھڑا ہوا ہوں۔ مجھے بولنے نہیں دیا جا رہا ہے۔

श्री दयानन्द सहाय (बिहार): मेरा व्यवस्था का प्रश्न यह है कि इस सदन का काफी समय इस बात पर जाता है कि इस पालिटिकल पार्टी के वर्कर ने उस पालिटिकल पार्टी के वर्कर को मार दिया लेकिन वस्तुस्थिति यह है कि दो गुंडों में लड़ाई होती है। एक ग्रुप वाला दूसरे ग्रुप वाले को मारता है और सदन का समय हम सब लोग राजनीति के कारण इसमें लगाते हैं। कोई ऐसी व्यवस्था बनाइये ... **(व्यवधान)** गुंडों की लड़ाई राजनीति में मत आने दें। **(व्यवधान)**

THE DEPUTY CHAIRMAN: Please sit down now. I want to get out of this. ..Iterruptions)..

श्री सुरेन्द्रजीत सिंह अहलुवालिया : गृह मंत्री जी सदन को अवगत करायें। (व्यवधान)

श्री मोहम्मद अफजल उर्फ मीम अफजल : मेडम, मैं 15-20 मिनट से उठाने की कोशिश कर रहा हूं। इस मसले को जानबूझ कर रूलिंग पार्टी के लोग हाईजैक करने की कोशिश कर रहे हैं। मसला यह नहीं है कि भारतीय जनता पार्टी की सरकार क्या कर रही है। मैं बार-बार कहता हूं कि यह बिल्कुल साफतौर से कह चुके हैं कि मन्दिर बनाना चाहते हैं। मैं यह पूछना चाहता हूं कि जब इलाहाबाद हाई कोर्ट का आर्डर आ गया हैं तब भी आज भी मन्दिर की तामीर जारी है। मरकजी सरकार यह बताये कि उसने अब तक क्या किया? क्योंकि वजीरे दाखिला इसी हाऊस के अंदर एक बार नहीं एक से ज्यादा बार इस बात का वायदा कर चुके हैं कि हम कोर्ट के आर्डर के मुताबिक काम करेंगे, एक्शन लेंगे। वजीरे दाखिला मौजूद हैं। पहली बात में यह पूछना चाहता हूं कि इस वक्त 12 बजकर 25 मिनट हुए हैं और 12 बजे तक अयोध्या के अंदर नजायज तामीर कोर्ट के आर्डर के खिलाफ हो रही थी या नहीं हो रही थी? क्या गृह मंत्री को इसकी जानकारी है? अगर है तो भारतीय जनता पार्टी की सरकार के खिलाफ उत्तर प्रदेश में कोर्ट के आर्डर का वायशलेन करने की वजह से मरकजी सरकार क्या काम करने जा रही है? इसकी वजा फर्मायें। (व्यवधान).

†شری محمد افضل عرف م۔ افضل: میڈم پندرہ بیس منٹ سے اٹھانے کی کوشش کر رہا ہوں۔ اس معاملے کو جان بوجھ کر رولنگ پارٹی کے لوگ ہائی جیک کرنے کی کوشش کر رہے ہیں۔ مسئلہ یہ نہیں ہے کہ بھارتیہ جنتا پارٹی کی سرکار کیا کر رہی ہے۔ میں بار بار کہتا ہوں کہ یہ بالکل صاف طور پہ کہہ چکے ہیں کہ مندر بنانا چاہتے ہیں۔ میں یہ پوچھنا چاہتا ہوں کہ الہ آباد ہائی کورٹ کا آرڈر آ گیا ہے تب بھی آج بھی مندر کی تعمیر جاری ہے مرکزی سرکار یہ بتائے کہ اس نے اب تک کیا کیا۔ کیوں کہ وزیر داخلہ اس ہاؤس کے اندر ایک بار نہیں ایک سے زیادہ بار اس بات کا وعدہ کر چکے ہیں کہ ہم کورٹ کے آرڈر کے مطابق کام کریں گے ایکشن لیں گے۔ وزیر داخلہ موجود ہیں۔ میں پہلی بات یہ پوچھنا چاہتا ہوں کہ اس وقت ۱۲ بجکر پچیس منٹ ہوئے ہیں اور بارہ بجے تک ایودھیا کے اندر ناجائز تعمیر کورٹ کے آرڈر کے خلاف ہو

डा० अबरार अहमद (राजस्थान) : मेरा प्वाइंट आफ आर्डर है। (व्यवधान)

उपसभापति : आपका क्या प्वाइंट आफ आर्डर है।

†[ ]Transliteration in Arabic script.

डा० अबरार अहमद : मेरा प्वाइंट आफ, आर्डर यह है कि तीन रोज पहले इस अयोध्या विवाद पर यहां चर्चा हुई थी उस समय पूरे भारतीय जनता पार्टी के नेताओं ने खासतौर से सिकन्दर बख्त साहब की तवज्जो चाहूंगा क्योंकि वह बड़े जोरशोर से कोर्ट की दुहाई दे रहे थे, कोर्ट के आदेशों की दुहाई दे रहे थे . . . (**व्यवधान**) भंडारी जी भी थे और दूसरे भी थे . . . (**व्यवधान**)

उपसभापति : आप बोलने दीजिए । (**व्यवधान**)

डा अबरार अहमद : इलाहाबाद हाई कोर्ट का फैसला आ गया है। माननीय सिकन्दर बख्त साहब और पूरी भारतीय जनता पार्टी के नेताओं ने तीन दिन पहले चर्चा में कोर्ट की दुहाई दी थी और यह साबित करने की कोशिश की थी कि हम कोर्ट के आदेशों का पालन करेंगे तो मैं पूछना चाहता हूं वह आज इस संबंध में क्या कर रहे हैं? (**व्यवधान**) इस बात की जानकारी मैं चाहूंगा । (**व्यवधान**)

उपसभापति : स्पेशल मेंशन । (**व्यवधान**) लीडर आफ द हाऊस बोलना चाहते हैं । आप बैठिये (**व्यवधान**)

श्री सत्य प्रकाश मालवीय (उत्तर प्रदेश): महोदया, आज की डाक में हमें जो पत्र मिले हैं उसमें अयोध्या के संबंध में सरकारी अधिकारियों की जो टीम वहां गई थी उसके संबंध में सूचना दी गई है । राम जन्म भूमि बाबरी मस्जिद के मामले पर अयोध्या होकर आई भारत सरकार के अधिकारियों की टीम के निष्कर्षों के बारे में कहा गया है । कल सदन में जब यह विषय उठाया गया था तो यह व्यवस्था दी गई थी कि यदि आवश्यक होगा तो इस पर सदन में चर्चा कराई जाएगी । मेरी आपसे मांग है कि भारत सरकार के अधिकारियों की जो टीम अयोध्या गई थी उसकी रिपोर्ट सरकार को मिल चुकी है । इसलिए आप इस पर सदन में चर्चा कराने की कृपा करें ।

SHRI S. B. CHAVAN: Madam Deputy Chairperson.. (Interruptions)

श्री ईश दत्त यादव : महोदया, मेरा एक निवेदन है . . (**व्यवधान**) ।

उपसभापति : सदन के नेता के बोलने के लिए खड़े हैं, आप कृपया बैठ जायें तो ठीक रहेगा ।

SHRI S. B. CHAVAN: Madam, since it was the maiden observation of my hon. friend, Shri Ahluwalia, asking for certain clarifications on an interim order given.. (Interruption) beg your pardon.

SHRI SUNDER SINGH BHANDARI (Rajasthan): The word 'maiden' does not fit in there.

SHRI S. S. AHLUWALIA. It will fit Mr. S. S. Bhandari.

SHRI S. B. CHAVAN: Madam, an interim order was passed yesterday by the Lucknow Bench of the Allahabad High Court, and the Supreme Court also gave a certain direction on which an affidavit has to be filed by the Uttar Pradesh Government in the Supreme Court. And if I mistake not, the Counsel who has appeared on behalf of the UP Government was specifically asked whether the work was undertaken by the State Government or the land has been transferred to anyone else. And if my memory does not fail me, the Counsel stated in the Supreme Court that it is the State Government which is undertaing the work...

SOME HON. MEMBERS: No, no.

SHRI S. B. CHAVAN: Since they are going to file their affidavit, I don't think that what was stated by the Counsel yesterday can be a matter of dispute here. After the affidavit is filed, we will know what exactly the position is. I have requested the Uttar Pradesh Government to inform us to what the position is as because there Advocate-General was present and they cannot possibly take the plea that they are not aware what the order of the court is. Though it is a speaking order, a copy might be

got thereafter. But since the interim order has been passed, it becomes the responsibility of the State Government to see that those orders are issued to the police officers and they are being implemented on the ground. We are still awaiting the report of the State Government.

THE DEPUTY CHAIRMAN: Now Special Mentions. *(Interruptions)* That matter is closed. Now, Special Mentions. (Iunterruptions) After the reply of the Home Minister, that matter is closed. (Interruptions) Now, nothing will go on record. Now, Special Mentions. Shri Nyodek Yonggam—not there. Shri Rajni Rajan Sahu. *(Interruptions)*

SHRI RAJNI RANJAN SAHU (Bihar). Madam Deputy Chairman.. *(Interruptions)*

THE DEPUTY CHAIRMAN: That matter is closed. I have moved on to another business. I cannot go back now. Once that matter is closed, I cannot go back. I do not have a reverse gear in my hand. *(Interruptions)* Order, please. Yes, Mr. Rajni Ranjan Sahu.

SHRI RAJNI RANJAN SAHU: Madam, I draw the attention of the Government.
(Interruptions)

SHRI DINESHBHAI TRIVEDI (Gujarat): Madam, it is as if there is no agenda in front of the country except Ayodhya...

THE DEPUTY CHAIRMAN: I cannot permit you. I have already identified someone. *(Interruptions)* I will not permit you. AIDS or no AIDS, I cannot permit you. Do not put it on record. *(Interruptions)* I will not permit. I would request the hon. Member not to get agitated. There is a system. I am not permitting you, Mr. Trivedi. Not only are you concerned with, AIDS, there are Members who have already given notice for a half-an-hour discussion on the issue of AIDS. So you should be satisfied with that. Now Mr. Sahu.

SPECIAL MENTIONS

Sahitya Akademi Award given to a writer for his book containing anti-national writings.

SHRI RAJNI RANJAN SAHU (Bihar): I would like to draw the attention of the Government through the Ministry of Human Resource Development to the way Sahitya Akademi Award has gone in February 1992 to a person who has expressed in his book anti-national sentiments, and his book has been considered as an award-winning book.

We all know that the Sahitya Akademi Award is given for the best literary work done. The procedure is that decision to award a literary work is taken through the Jury members. There has to be a three-member Jury, two of whom should agree on the merit of the book and then only it is considered for the award. But to my utter disappointment, the Ministry of Human Resource Development has put us in an embarrassing situation. It has given the yearly award for the best works in 22 languages in 1992. The award for the work in Punjabi language has gone to a marathon 820-page book 'Channan Di Raat' written by a Hoshiarpur-based college lecturer H.S. Mehboob. This book contains scurrilous references to late Indira Gandhi, not by name but clearly by implication while it visualises the role of one of her assassions. There are objectionable references to worshippers of idols, invoking communal elements.

[THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA) in the Chair]

Sir, it is surprising how the Jury members, namely, Shrimati Amrita Pritam, a noted writer Shri Amrik Singh, formerly of Delhi University, and Shri Jasbir Singh Ahluwalia have considered it worthy of an award. As my information goes, Shri Amrik Singh and Shri Jasbir Singh, two